

DIVISION BENCH
COURT - I

O-225

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/1093(KB)2020
IA(COMPANIES.ACT)/22(KB)2021,
COMP.APPL/36(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR.
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 26TH SEPTEMBER, 2022, 10:30 A.M

IN THE MATTER OF	MANOJ KUMAR SAHU VS PALI HILLS BREWERIES PRIVATE LIMITED
UNDER SECTION	SEC. 241(1) SEC. 242(4)

Counsel / Authorised Representative appeared physically / through video conference:

Mr. Siddhartha Mitra, Sr. Adv. : For Applicant
Ms. Roopa Mitra, Adv. :
Mr. Utkarsh Singh, Adv. : For Petitioner in CP
Mr. Yash Balkur, Adv. :
Ms. Shruti Singhania, CS : For R6

ORDER

1. Due to paucity of time this matter could not be taken up for hearing today.
2. Post this matter on **07.11.2022.**

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**